



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,14th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/33/2021 FIXED	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
	WITH			
2	PIL(Suo Moto)/4/2021	XXX Versus IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
3	WP(C)/3256/2021 FIXED	UDDIPTA KASHYAP Versus CANARA BANK	MR. M DUTTA MR. M ISLAM	
<u>ADMISSION</u>				
4	PIL/39/2020 FIXED	GAUTAM UZIR Versus THE UNION OF INDIA AND 5 ORS.	MR G UZIR PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I. SC, OIL
5	WA/147/2021 FIXED	M/S D.M. GROUPS AND 2 ORS. Versus M/S A.C.T. BUILDERS AND CO. AND 4 ORS. A	MR. P MAHANTA MR. M DAS MR. R B GOHAIN N CHAUDHURY	GA, AP MR. T T TARA, R-1
<u>ORDERS</u>				
6	PIL(Suo Moto)/4/2020 FIXED	XXX Versus IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
7	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W
8	PIL/30/2021 FIXED	ABHIJIT SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR G JHA MR. DITUL DAS MR P KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH			
9	PIL/29/2021	ABHHIJIT SARMAH Versus UNION OF INDIA AND 6 ORS.	MS. S SARMA	GA, ASSAM ASSTT.S.G.I.

10 Cont.Cas(C)/204/2021
FIXED

ALSUMA BEGUM
Versus
DR. SADNEK SINGH , IAS

MR. L R MAZUMDER
MR. K MIRA
MR. H A TALUKDAR
MR. H A TALUKDAR
MD. I HUSSAIN

11 I.A.(Civil)/1105/2021
WP(C)/1032/2020 (D/O), B/O
in WP(C)/1032/2020

SONAPUR HERBAL CENTRE PVT. LTD.
Versus
UNION OF INDIA AND 3 ORS.

Mukesh Sharma

ASSTT.S.G.I.
SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8215/2018 WITH LCR	SORAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/7371/2019 WITH LCR	ASARUDDIN @ SARUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8300/2019 WITH LCR	MOYFUL NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/8957/2019	KHAIRUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR J C BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/2614/2020	RABINDRA PAUL Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR E AHMED MR. F A HASSAN SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
6	WP(C)/4244/2020	BELI PAUL @ BELI RANI PAUL Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4446/2020	SUBAL CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/4742/2020 WITH LCR	PHULESHA KHATOON @ FULECHA KHATUN @ FULESA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/2342/2021	KARIM ALI Versus THE UNION OF INDIA AND 6 ORS	MR A HUSSAIN MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS J YESMIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/2880/2021	ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY	ASSTT.S.G.I.
11	WP(C)/3134/2021	MUKTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A BHATTACHARYA MR S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/3140/2021	MD. SAHABUDDIN SK @ SAHEBUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS R ALI MS. A ROY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3149/2021	MD. ABDUR RAHIM @ ABDUR RAHIM Versus THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/3150/2021	AKLIMA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

EX PARTE ORDER

15	WP(C)/353/2020	SOMIRON BIBI Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MD A ISLAM	SC, NRC (R8) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO7)
16	WP(C)/443/2020 WITH LCR	ZAKIR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

DETENTION

17	WP(C)/2479/2019 WITH LCR	SANBOR ALI @ CHANDBOR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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ADMISSION

18	Crl.A./121/2021 WITH OFFICE NOTE	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY SC, NIA
19	Crl.A./122/2021 WITH OFFICE NOTE	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/1080/2019 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./464/2019	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./464/2019	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
2	I.A.(CrI.)/546/2020 WITH CRL.A(J). 63/20 (D/O), OFFICE NOTE, LCR 6 FILES, PB 3 NOS in CrI.A./205/2020	SRI NITUL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S S ZIA	PP, ASSAM
	WITH CrI.A./205/2020	SRI NITUL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S S ZIA	PP, ASSAM
3	Death Sentence Ref./1/2021 WITH LCR 2 FILES & PB 2 NOS, FIXED	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, SR. ADV MR. A BHATTACHARYA
4	WITH CRL.A(J)/14/2021	MANGAL PAIK Versus THE STATE OF ASSAM		PP, ASSAM
5	I.A.(CrI.)/233/2021 WITH OFFICE NOTE, LCR 5 FILES, PB 3 NOS in CRL.A(J)/79/2020	MUKUL KALITA Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
	WITH CRL.A(J)/79/2020	MUKUL KALITA Versus THE STATE OF ASSAM	MR. P GOSWAMI, AMICUS CURIAE	PP, ASSAM
6	I.A.(CrI.)/256/2021 WITH LCR 4 FILES, PB 2 NOS in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB

WITH

Crl.A./393/2019

MD. SOHRAB KHAN
Versus
THE UNION OF INDIA AND ANRMR. A KHAN
MR. P K DAS
MS. S K NARGIS
MR. D BORA
MS N DAS
MS. A MESEN
MR A K AZAD
MS S CHOUDHURY

SC, NCB

WITH

7 Crl.A./288/2019

MD. MUJIBUR RAHMAN
Versus
NARCOTICS CONTROL BUREAUMR H R A CHOUDHURY
MR. I A HAZARIKA
MR F U BARBHUIYA
MR. A AHMED
MR. I U CHOWDHURY

SC, NCB

WITH

8 Crl.A./360/2019

SHRI RAM MILAN AND ANR
Versus
THE UNION OF INDIA AND ANRMS. S K NARGIS
MS B HAZARIKA
MS N DAS
MS. A MESEN

SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1458/2021 FIXED	MOUSAM SAIKIA Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	PP, ASSAM
2	Bail Appln./1526/2021	ZAHEER HASSAN Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN MS M BEGUM	PP, ASSAM
3	Bail Appln./1536/2021 B/O	MUKTAR ALI Versus THE STATE OF ASSAM	MR. T DEURI MR. A ROB	PP, ASSAM
<u>MOTION</u>				
4	Crl.Rev.P./154/2021 B/O	ABBAS ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
5	Crl.Pet./292/2021	RAJIV KR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
6	Crl.Pet./294/2021	DIPUMONI DAS AND ANR Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
7	Crl.Pet./295/2021	RAJIB ALI Versus THE STATE OF ASSAM AND ANR	MR D KALITA MR. MD S HOQUE	PP, ASSAM
8	Crl.Pet./296/2021	BISWAJIT PATOR Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
9	Crl.Pet./297/2021	ROMESH DUTTA Versus NIRAMONI DAS DUTTA AND ANR	MR. M SMITH MR S A HUSSAIN	PP, ASSAM
10	Crl.Pet./300/2021	KOHINOOR BEGUM Versus THE STATE OF ASSAM AND 4 ORS	A RAHMAN MD I H LASKAR	PP, ASSAM
11	Crl.Pet./301/2021	SHAHNWAJ BEGUM LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM

12	Crl.Pet./303/2021	ATAR ALI @ ATOWAR ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
13	Crl.Pet./363/2021 B/O	SRI ASHIM GHOSAL AND 2 ORS Versus STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
14	AB/1916/2021	SANJEEV SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
15	AB/1917/2021 B/O	DHRUBAJYOTI BANIA 3 ORS Versus THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
16	AB/1918/2021 B/O	JUNAB ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
17	AB/1920/2021	ALOK SINHA Versus THE STATE OF ASSAM	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR A SINGHVI	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/3258/2020	DIMPUR HOQUE @ ARIFUL HOQUE Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
19	AB/3339/2020	PAWAN TIWARI AND 2 ORS Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
20	AB/3350/2020	MONNAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
21	AB/3848/2020	SAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
WITH				
22	AB/3420/2020	RAVI KR GAURAV Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
23	AB/35/2021	SANTOSH TARAFDAR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
24	AB/1056/2021	ANUP HALOI Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	PP, ASSAM
25	AB/1239/2021 FIXED	MUSFIRATUL MUTTAKIN Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
26	AB/1240/2021 FIXED	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
27	AB/1255/2021	NARAYAN PRASAD AGARWALA Versus THE STATE OF ASSAM	MR. S C BISWAS L CHOUDHURY	PP, ASSAM
28	AB/1277/2021 FIXED	BABUL DEBNATH AND 8 ORS Versus THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
29	AB/1541/2021 FIXED	ROFIQUK ISLAM @ RAKIBUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR J ISLAM	PP, ASSAM
30	AB/1543/2021	SANJAY DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
31	AB/1581/2021 FIXED	HITESH BORO @ HITESH BARO Versus THE STATE OF ASSAM	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM

32	AB/1584/2021 FIXED	NABIUL HOQUE @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA	PP, ASSAM
33	AB/1604/2021 FIXED	KHANINDRA CHOUDHURY Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM
34	AB/1637/2021	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
35	AB/1655/2021 FIXED	OSMAN GONI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
36	AB/1658/2021 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
37	AB/1737/2021 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY	
38	AB/1818/2021 FIXED	SANJAY MURARAKA @ SANJAY KR. MURARKA AND ANR. Versus THE STATE OF ASSAM	MR. T N DAS MR. R CHOUDHURY	PP, ASSAM
	WITH			
39	AB/1769/2021	LAXMI AGARWAL AND ANR. Versus THE STATE OF ASSAM	MR. T N DAS MR. R CHOUDHURY	PP, ASSAM

ORDERS

40	I.A.(CrI.)/329/2019 BA 920-2019(D/O) in Bail Appln./712/2019	RAVI AGARWAL Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
41	I.A.(CrI.)/124/2021 AB 807-2020(D/O) in AB/807/2020	PUJA SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. N DEKA MR. M GOGOI	MR. N SHARMA (R2) MS A UPADHAYA (R2) PP, ASSAM
42	CrI.Pet./344/2021 FIXED	NAVNATH TUKARAM DHAIGUDE Versus UNION OF INDIA AND 2 ORS	MR T THAKURIA	MR. P N GOSWAMI (R-2) MR. B SARMA(ADDL. PP) SC, CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/201/2021	DR ARUP KUMAR MISRA Versus PRITOM SAIKIA, IAS AND 2 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	
2	Cont.Cas(C)/206/2021	UPEN TALUKDAR Versus PREETOM SAIKIA AND ANR	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	
3	WP(C)/2426/2021 B/O	BILAYET HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
4	WP(C)/2917/2021	AKLIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
5	WP(C)/2918/2021	ROFIUR ZAMAN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
6	WP(C)/2919/2021	MRIDULA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN	SC, SEC. EDU. SC, FINANCE
7	WP(C)/2920/2021	MEHERUN NESSA Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/2921/2021	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/2922/2021	ABDUL AZIZ Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
10	WP(C)/2925/2021	RAHMAT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC. EDU.
11	WP(C)/2931/2021	HUSNA BEGOM LASKAR @ HUSNA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU

12	WP(C)/2937/2021	SAMSUL ALAM Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM
13	WP(C)/2938/2021	RAHILA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	SC, ELEM. EDU
14	WP(C)/2944/2021	MD. EUSOB ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	SC, ELEM. EDU GA, ASSAM
15	WP(C)/2949/2021	DR. GAURAV KUMAR GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K MAHESWARI	SC, HEALTH AND F W
16	WP(C)/2994/2021	PRASANTA KR BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/3173/2021 FIXED	M/S J.C BUSINESS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	SC, EXCISE DEPTT.
18	WP(C)/3175/2021 FIXED	M/S BARAK WAREHOUSE PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
19	WP(C)/3264/2021 B/O	NATHPARA L.P. SCHOOL AND 64 ORS Versus THE STATE OF ASSAM AND 7 OR	MR. S B LASKAR MR. H A LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
20	WP(C)/2993/2021 FIXED	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,14th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1348/2021 (BY SLIP)	MD. ZIAUL HOQUE Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/1103/2021 (BY SLIP) in WP(C)/2755/2021	THE NORTH EASTERN HANDICRAFTS AND HANDLOOMS DEVELOPEMENT CORPORATION LTD. Versus PINKY RAY AND ANR. A	MR G UZIR MS P DEVI	MR H BEZBARUA
	WITH WP(C)/2755/2021	PINKY RAY AND ANR Versus THE UNION OF INDIA AND 2 ORS	H Z SINGHA MR H BEZBARUA MR. S J SARMAH	MR G UZIR (R-2) MS P DEVI (R-2) ASSTT.S.G.I.
<u>ADMISSION</u>				
3	WP(C)/1404/2016	RUMI DEKA DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MRM RAHMAN MR.S RANA MS.S DAS	MR G P BHOWMIK (R-4) MR. S S ROY (GA, ASSAM) MR. P K SARMA (R-4) MS J DEKA (R-4) MS. B BHUYAN (R-4) MR. D DOLEY, GA(R-2&3) MS. M MAHANTA (R-4)
	WITH I.A.(Civil)/976/2021 in WP(C)/1404/2016	THE STATE OF ASSAM AND 2 ORS Versus RUMI DEKA DUTTA	GA, ASSAM	MR. S RANA
4	WP(C)/1514/2016	MANIRUL ISLAM Versus THE STATE OF ASSAM and 5 ORS.	MR M H AHMED MS C BORAH MR.M R CHOUDHURY	GA, ASSAM MR.R ISLAM R-6 MR.D N SARMA(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
5	WP(C)/3264/2017	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	GA, ASSAM MR. P J SAIKIA (R3, R4) MR. P N SHARMA (R3,R4) MR M R ADHIKARI (R3,R4) MR. P BORDOLOI (R3, R4)

6	WITH Cont.Cas(C)/268/2017	KHANDAN KUMAR DAS Versus SANJIB GOHAIN BARUAH and 2 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MR. P J SAIKIA (R3) MR M R ADHIKARI (R3) MR. P BORDOLOI (R3)
7	WITH WP(C)/6727/2018	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. S BISWAKARMA MS S DAS MS. A LONGSU	GA, ASSAM MR. P J SAIKIA MR M R ADHIKARI (R3, R4) MR. P BORDOLOI MS. G BORAH (R3, R4)
8	WP(C)/3143/2018	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S DUTTA MR. A BHATTACHARYA MR S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. D C BORAH ASSTT.S.G.I.
9	WP(C)/1625/2019	GAURAB DUTTA Versus THE INDIAN OIL CORPORATION LTD AND ANR.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ
10	WP(C)/7539/2019	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR. S BARTHAKUR	GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/8627/2019	CHANDRAKANTA BARMAN Versus THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 4 ORS	MR. M J BARUAH MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
12	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT
13	WP(C)/349/2020	RATNA GHOSH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
14	WP(C)/2055/2020	KANARPA KUMAR SARMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. U C RABHA MR. S M SARMA MR. S KHOUND MR. M M DEKA	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
15	WP(C)/3448/2020	RAHUL DEV PARASHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR. R BORUAH MR R SARMA	GA, ASSAM SC, IRRIGATION
16	WP(C)/4178/2020	SUNIL VERMA Versus THE UNION OF INDIA AND 3 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	MR. C K S BARUAH ASSTT.S.G.I.
17	WP(C)/5240/2020	KANAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
18	WP(C)/5354/2020	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, REVENUE
<u>ORDERS</u>				
19	WP(C)/3826/2020	NIRMALI BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR. C BARUAH	SC, AG MR. A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT, GOVERNMENT OF ASSAM) SC, FINANCE

Versus
THE STATE OF ASSAM AND 5 ORS

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/199/2021	BUDHESWAR DAS Versus RAKESH KUMAR AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	
2	Cont.Cas(C)/200/2021	M/S SONAPUR TEA COMPANY PVT LTD Versus AJAY KUMAR AND 2 ORS	MR A CHOWDHURY MR. M J DAS	
3	Cont.Cas(C)/207/2021	NAREN DAIMARI Versus SHANTANU DAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
4	Cont.Cas(C)/208/2021	APURBA JYOTI BORO Versus SHANTANU DAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
5	Cont.Cas(C)/209/2021	SULTAN ALI Versus PALLAB MAZUMDAR, ACS	MR M RAHMAN MR. M HOSSAIN	
6	Cont.Cas(C)/211/2021	SIRANJIT DAIMARY Versus SHANTANU DAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
7	WP(C)/1702/2021	ABDUL WAHAB MIAH Versus THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. P A AHMED MR S U AHMED MS J YESMIN	GA, ASSAM SC, REVENUE
8	WP(C)/2648/2021	SANKARACHARYYA BARUAH Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. H. BURAGOHAJ MS S SARMA HAZARIKA MS A DEVI MR. R SINGH	MR H GUPTA ASSTT.S.G.I. SC, I O C
9	WP(C)/2680/2021	JITESH CHANDRA BHAKAT AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC. I.W.T.
10	WP(C)/2821/2021 FIXED	M/S BYRNI MERCANTILE PVT. LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, REVENUE
11	WP(C)/2948/2021	MALA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM SC, REVENUE

12	WP(C)/3093/2021 FIXED	PRASANTA HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. T J MAHANTA MR. P P DUTTA	SC, PNRD GA, ASSAM
13	WP(C)/3114/2021	CHINTAMONI BOL Versus THE STATE OF ASSAM AND 12 ORS	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	SC, PNRD GA, ASSAM
14	WP(C)/3139/2021	ANIMA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	SC, PWD ASSTT.S.G.I.
15	WP(C)/3246/2021	ASHOK KUMAR JAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. U SAIKIA MR D NATH	SC, WATER RESOURCE
16	WP(C)/3248/2021 FIXED	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM
WITH				
17	WP(C)/3169/2021 CAVT. NO. 04152/021,	MAINA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST
WITH				
18	WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM
19	WP(C)/3270/2021	PALASHI NATH MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
20	WP(C)/3273/2021 B/O	M/S GHOSH INTERNATIONAL Versus THE STATE OF ASSAM 3 ORS	MR. U J SAIKIA	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1135/2021 FIXED	RAHUL DAS Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR	PP, ASSAM
2	Bail Appln./1528/2021 B/O	SHAHA ALOM @ SHAH ALOM MIAH Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
3	Bail Appln./1533/2021 B/O	PURNENDU DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
MOTION				
4	AB/1263/2021 B/O	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
5	AB/1279/2021	RANDHIR KUMAR @ RANDHIR RAY Versus THE STATE OF ASSAM	MR S AHMED MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	AB/1387/2021	RAFIK KHANDAKAR @ RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
7	AB/1389/2021	FARUK ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
8	AB/1460/2021	NASIRATDDIN @ NACHIRATDDIN Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
9	AB/1492/2021	CHINTU CHAKRABORTY Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
10	AB/1665/2021	ASRAF ALI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
11	AB/1684/2021	MOZID ALI Versus THE STATE OF ASSAM	MR M RANA	PP, ASSAM
12	AB/1749/2021	ABDUR RAHMAN @ RAHIM ALI Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM

13	AB/1750/2021	MD ALALUDDIN AND ANR Versus THE STATE OF ASSAM	MR. N ANAND D SAIKIA	PP, ASSAM
14	AB/1908/2021 B/O	SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
15	AB/1921/2021 B/O	SURAJIT BHARALI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./1277/2021 FIXED	DIN ISLAM @ BIN ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
17	Bail Appln./1314/2021 FIXED	SANFUL ALI CHANFUL ALI @ SONFUL ALI Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
18	Bail Appln./1331/2021 FIXED	NAYAN BARMAN AND ANR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
19	Bail Appln./1335/2021 FIXED	SUBUD DAS @ SUBODH DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
WITH				
20	Bail Appln./1306/2021	SUNITA DEVI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
21	Bail Appln./1366/2021 FIXED	SANFUL ALI @ MD SANFUL ALI @ CHANFUL ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/1029/2021	NUR JAMAL Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
23	AB/1149/2021 FIXED	SUKUMAR DAS AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
24	AB/1222/2021 FIXED	JAKIR HOSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
25	AB/1322/2021 FIXED	SADDAM HUSSAIN AND 34 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	MR. M R KHANDAKAR PP, ASSAM
26	AB/1428/2021 FIXED	JAYNAL ABDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
27	AB/1447/2021 FIXED	HASINA KHATUN Versus THE STATE OF ASSAM	MR. A M KHAN MR. S ISLAM	PP, ASSAM
28	AB/1487/2021 FIXED	BRAJ NANDAN SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
29	AB/1507/2021 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
30	AB/1508/2021 FIXED	IMAN HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
31	AB/1534/2021 FIXED	BIPUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
32	AB/1542/2021 FIXED	AKHIFUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

33	AB/1546/2021 FIXED	SRI ARINDOM CHAKRABORTY Versus THE STATE OF ASSAM	MR. D KALITA	PP, ASSAM
34	AB/1563/2021 FIXED	PRADIP ROY @ NITYA ROY AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM MR. I U CHOWDHURY	PP, ASSAM
35	AB/1625/2021 FIXED	PANKAJ SARKAR Versus THE STATE OF ASSAM	MR S BHUYAN	PP, ASSAM
36	AB/1642/2021 FIXED	MAHABAL CHORARIA Versus THE STATE OF ASSAM	MR P DAS MR. P JAIN MR P PRAWAR	PP, ASSAM
37	AB/1650/2021 FIXED	RAKIBUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M KHAN MR. J RAHMAN MR R ISLAM PP, ASSAM
38	AB/1693/2021 FIXED	NITYANANDA DOLEY Versus THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
39	AB/1719/2021 FIXED	SANDIP JYOTI BHARALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
40	AB/1771/2021 FIXED	KAUSAR ALOM KHAN Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM

ORDERS

41	CrI.A./120/2021 WITH OFFICE NOTE, FIXED	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
	WITH I.A.(CrI.)/273/2021 in CrI.A./120/2021	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1311/2021 FIXED	KIRPAL SINGH (JAGGA) Versus THE UNION OF INDIA	MR. M RAHMAN	ASSTT.S.G.I.
2	Bail Appln./1500/2021 B/O	MD. ROKIBUL ISLAM @ RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
3	Bail Appln./1501/2021 B/O	MD AHEDUR RAHMAN @ AHED Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
4	Bail Appln./1508/2021 B/O	JAMAL ALI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
5	Bail Appln./1509/2021 B/O	PULAK BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J KALITA	PP, ASSAM
6	Bail Appln./1511/2021 B/O	MD ALI HUSSAIN Versus THE STSTE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
7	Bail Appln./1512/2021 B/O	ABDDUL SATTAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM
8	Bail Appln./1516/2021 B/O	JAHDUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./779/2021 FIXED	RANTU BORO @ RONTU BORO Versus THE STATE OF ASSAM	MR. P K SAHARIA MR. K M HASSAN MS K DAS	PP, ASSAM
10	Bail Appln./951/2021 FIXED	DHARAMPAL Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
11	Bail Appln./1007/2021 FIXED	MD. ROUSAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
12	Bail Appln./1133/2021	MD. JAIRUL HOQUE Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM

13	Bail Appln./1143/2021 FIXED	MAHIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
14	Bail Appln./1160/2021 FIXED	DHANRAJ BORO @ DHANDRAJ BORO Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
15	Bail Appln./1176/2021 WITH CASE DIARY AND CASE RECORD, FIXED	BIBEKANANDA KONWAR Versus THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
16	Bail Appln./1187/2021 FIXED	PRABIN NARZARY Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM
17	Bail Appln./1199/2021 WITH SCANNED COPY OF CASE DIARY, FIXED	SWMKWR BRAHMA Versus THE UNION OF INDIA	MR. T DEURI	SC, NCB
18	Bail Appln./1202/2021 FIXED	BINUD DEORI Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI	PP, ASSAM
19	Bail Appln./1228/2021 FIXED	MUSSTT RINA BEGUM @ RINA BEGAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
WITH				
20	Bail Appln./1231/2021	MUSST. RINA BEGUM @ RINA BEGAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
21	Bail Appln./1248/2021 FIXED	LOKMAN ALI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM
22	Bail Appln./1252/2021 FIXED	JOBRUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI	PP, ASSAM
23	Bail Appln./1266/2021 FIXED	RAJ DEORY AND ANR. Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
24	Bail Appln./1283/2021 FIXED	MD. ABDUL KADIR AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
25	Bail Appln./1289/2021 FIXED	ASMAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
26	Bail Appln./1299/2021 SCANNED COPY OF CASE DIARY, FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
27	Bail Appln./1323/2021 FIXED	LAL SINGHBASUMATARY @ BONGURU BASUMATARY Versus THE STATE OF ASSAM	MR. U K NAIR MR. M P SARMA MR. A BORO	PP, ASSAM
28	Bail Appln./1330/2021 FIXED	MINARUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
29	Bail Appln./1342/2021 FIXED	PITAMBAR DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
30	Bail Appln./1354/2021 FIXED	SONESWAR GOGOI @ SUNESWAR GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
31	Bail Appln./1373/2021 FIXED	ALIMON BEGUM @ JESMIN Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
32	Bail Appln./1377/2021 FIXED	RISHIMAN PATOWARY AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
33	Bail Appln./1383/2021 FIXED	MINARUL ABEDIN Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM

34	Bail Appln./1402/2021 FIXED	ANJALI BARUAH DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
35	Bail Appln./1418/2021 BA 1358-2021(D/O)	DELOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
36	Bail Appln./1420/2021 FIXED	MADHURJYA DUTTA @ TINKU Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
37	Bail Appln./1425/2021 FIXED	MAFIZUL HAQUE @ RAJIB Versus THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
38	Bail Appln./1442/2021 FIXED	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
39	Bail Appln./1443/2021 FIXED	RAMAVTAR MANIHAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA	PP, ASSAM

BAIL HEARING

40	AB/763/2021 FIXED	DHIRAJ KR. KAKATI Versus THE STATE OF ASSAM	MR. D K DAS MR. P N GOSWAMI MR. P P MEDHI	PP, ASSAM
41	AB/1366/2021 FIXED	MAYAN ALI @ MAYAN KHAN Versus THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM
42	AB/1417/2021 FIXED	SRI JAN BARUAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
43	AB/1622/2021 FIXED	KUDDUS ALI AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	PP, ASSAM
44	AB/1633/2021 FIXED	SANKAR NATH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR A DAS	PP, ASSAM
45	AB/1691/2021 FIXED	ASIRUDDIN Versus THE STATE OF ASSAM E	MR. S C BISWAS MR. S SARKAR MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
46	AB/1741/2021 FIXED	AJIM UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. M A CHOUDHURY	PP, ASSAM
47	AB/1759/2021 FIXED	AINUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. P K DAS MR. K MOHAMMED	PP, ASSAM
WITH				
48	Bail Appln./1456/2021	JADAV CH. CHOUDHURY ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
49	AB/1768/2021 FIXED	KAHINUR ALI AND ANR. Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
50	AB/1784/2021 FIXED	IFTAR HUSSAIN Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,14th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

[CIVIL BENCH - III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/391/2020	GAURI CHAUHAN SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
2	WP(C)/499/2020	LAKSHMI BASFOR Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
3	WP(C)/957/2020	KULAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH	GA, ASSAM MR. A K SARMA MR. A K SARMA MR H J TAMULI MR H J TAMULI MR D KALITA MR D KALITA
4	WP(C)/2568/2020	RUPAN ACHARJEE AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND 2 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MRS. A GAYAN, CGC (R-3) SC, COAL INDIA MR. S K SARMA (R-1,2) ASSTT.S.G.I.
5	WITH WP(C)/7750/2019	RAJIB SEKHAR NATH AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, COAL INDIA
6	WP(C)/2731/2020	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
7	WP(C)/3905/2020 FIXED	MRINAL CHANDRA DAS Versus THE STATE BANK OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR H BURAGOHAIN MR S S SHARMA MR. K N CHOUDHURY (R-1,2,3,4) MS A BEGUM (R-1,2,3,4) MR. D J DAS (R-1,2,3,4)

8	WP(C)/4782/2020	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR. K N CHOUDHURY MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
9	WP(C)/2053/2021	KOMAL DEKA AND 117 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	MR. B DEKA ASSTT.S.G.I.
10	WP(C)/2841/2021 FIXED	SAGAR METAL FORMING Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
WITH				
11	WP(C)/2566/2021	M/S ANUBHAV INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR D SAIKIA MS S SHARMA	SC, GST
WITH				
12	WP(C)/2842/2021	M/S SRI BHAWANI PLYBOARD INDUSTRY (EARLIER SHREE BHAWANI PLYWOOD INDUSTRY) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
ORDERS				
13	WP(C)/3291/2018	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 19 ORS.	MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
WITH				
	I.A.(Civil)/1763/2019 in WP(C)/3291/2018	SITARAM DOLEY Versus THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT
WITH				
14	WP(C)/3819/2018	HIMANGSHU KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG
WITH				
15	WP(C)/3855/2018	BUBUL KR. GOGOI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG
WITH				
16	WP(C)/3616/2019	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI SC, TRANSPORT
17	WP(C)/5649/2018	TAIJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY
18	WP(C)/3134/2020	SULAV CH. BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, AG SC, IRRIGATION SC, FINANCE
19	WP(C)/3323/2020	SANJAY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	GA, ASSAM

20	WP(C)/4969/2020	UMESH CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	GA, ASSAM
21	WP(C)/5069/2020	ACHYUT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS MR. P SAIKIA	GA, ASSAM
22	I.A.(Civil)/422/2021 WP(C) 2564/19 (D/O) in WP(C)/2564/2019	LAKHI RANI GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MRS. R RONGMEI	GA, ASSAM MR. M U MAHMUD (R5) MR S H MAHMUD (R5) MS R ALI (R5) MS N BORDOLOI (R5) MS. P DEVI (R5)

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

-

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,14th July 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2810/2021 FIXED	JITENDRA CHANDRA KALITA Versus THE GOALPARA DEVELOPMENT AUTHORITY AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/1023/2021 FIXED in WP(C)/2437/2021 WITH WP(C)/2437/2021	MIRZA NEWAZ SARIF Versus BOSIR UDDIN AHMED AND 3 ORS. BOSIR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI MS. A KALITA MS. A ROY	SC, PNRD GA, ASSAM MR. M U MAHMUD SC, PNRD GA, ASSAM
3	WP(C)/3020/2021 CAVT. NO. 03422/021,	SANIWARA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR)
<u>ADMISSION</u>				
4	WP(C)/167/2019	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)
5	WP(C)/7854/2019	KABUL UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, P W D SC, HEALTH SC, FINANCE
6	WP(C)/8219/2019	M/S. MAHESHWARI INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ALAM MR. S U AHMED MR A SHARMA MR K JAIN	GA, ASSAM SC. REVENUE SC, PWD (NH)

7	WP(C)/734/2020	SRISHTI ASSOCIATES INDIA AND ANR. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR P SARMA (R-5) MR. A DEKA (R-5) SC, APDCL MR P SONOWAL (R-5)
	WITH I.A.(Civil)/1959/2020 in WP(C)/734/2020	M/S AKASHGANGA CONSTRUCTION Versus SRISHTI ASSOCIATES INDIA AND 5 ORS.	MR P SHARMAH	SC, APDCL MR. R THADANI
8	WP(C)/4457/2020	M/S UDAY DISTRIBUTORS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR R SINGHA	SC, SEC. EDU. SC, FINANCE
9	WP(C)/4499/2020	ASHOK DAS Versus THE INDIAN OIL CORPORATION LTD AND 5 ORS	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	MS C MEDHI (R-5,6) GA, ASSAM MR. S NATH (R-5,6) MR D K SARMAH (R-1 TO 3) MR R DHAR (R-5,6) MS. A TALUKDAR (R-1 TO 3) MR D KALITA (R-1 TO 3) SC, I O C
	WITH I.A.(Civil)/885/2021 in WP(C)/4499/2020	MAUSHUMI KHAUND DAS AND ANR. Versus ASHOK DAS AND 4 ORS.	MR. S NATH	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi SC, I O C
10	WP(C)/4741/2020	UHOBALA RABHA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A CHOUDHURY MR. R Deka MR. B BHARALI MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, REVENUE
11	WP(C)/5404/2020	SAURAV JYOTI BARUAH Versus OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. N ANIX SINGH
12	WP(C)/684/2021	TRANS VIRTUAL PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	SC, GUWAHATI SMART CITY LTD. SC, GDD
13	WP(C)/851/2021	RATUL SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR G BOKALIAL MR. R R KAUSHIK	SC, PWD SC, FINANCE
14	WP(C)/3013/2021 B/O	AZIAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR D DEKA (R-2) MR. R KAMAN (R-2)
15	WP(C)/3022/2021 FIXED	SATTAR ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, PNRD GA, ASSAM SC, BTC
16	WP(C)/3033/2021 FIXED	ASSAM AIR PRODUCTS PVT. LTD Versus OIL INDIA LTD. AND 6 ORS	MR K P PATHAK MR. I KALITA MR. K P PATHAK	MR B D DAS (R-7) MR H K SARMA (R-7) MR H GUPTA (R-4 to 6) MR. D THAOSEN (R-7) SC, O I L

ORDERS

17	I.A.(Civil)/3830/2019 WP(C) 593/11(D/O) in WP(C)/593/2011	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM MR D DEKA
	WITH I.A.(Civil)/3832/2019	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM
18	I.A.(Civil)/546/2021 in WP(C)/1948/2020	M/S. TEESTA DISTRIBUTORS Versus THE STATE OF MIZORAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, MIZORAM

WITH

WP(C)/1948/2020

M/S. TEESTA DISTRIBUTORS

Versus

THE STATE OF MIZORAM AND 4 ORS.

MR. K N CHOUDHURY

MR. R M DEKA

MR. D J DAS

MR S S DEY

MR. D J KAPIL

GA, MIZORAM

19 WP(C)/2513/2021
FIXED

HALIMA KHATUN AND 7 ORS

Versus

THE STATE OF ASSAM AND 10 ORS

MR. J AHMED

MS A HUSSAIN

MR Z RAHMAN

SC, PNRD

GA, ASSAM

20 WP(C)/2987/2021
FIXED

JAGADISH DAS

Versus

THE STATE OF ASSAM AND 4 ORS.

MR M H AHMED

MR A SHARMA (R 2-4)

MR. S ROY (R- 1)

SC, FISHERY

SC, AFDC

21 WP(C)/3037/2021
FIXED

KANCHAN MANDAL

Versus

THE STATE OF ASSAM 14 ORS.

MR. A MANNAF

MR J HUSSAIN

MD A S ALI

SC, PNRD

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

-

1) MR. L P SHARMA

12-07-2021

To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1823/2021	PELURAM DEORI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

-

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

[CIVIL BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP/42/2021 FIXED	ABUL HUSSAIN LASKAR Versus ON THE DEATH OF AMIR UDDIN LASKAR HIS LEGAL HEIR, MUSST. MOIMUN NESSA LASKAR AND ORS	MR. D CHAKRABARTY	
<u>ADMISSION</u>				
2	CRP/36/2015	M/S DATAPLUS INFO CHANNEL Versus ASSAM SMALL INDUSTRIES DEVL. CORPORATION LTD. and 2 ORS	MR.S BANIK MR.G RAHUL MR.H GUPTA	MR K R BAROOAH MR G J SAIKIA MR. N DAS MR P K KALITA (R3)
3	Arb.A./2/2019 WITH LCR,	UNION OF INDIA and 2 ORS Versus M/S THE BRAITHWAITE BURN AND JESSOP CONSTRUCTION CO. LTD.	DR. B N GOGOI MR. H ALI MR. B GOGOI MR. S NEOG	MR. N ISLAM H ZAMAN H ZAMAN
4	Tr.P.(C)./54/2019	MAUSUMI BEGUM Versus ASHAKUL BORAH	MR A A DEWAN MR B ISLAM	
5	Tr.P.(C)./72/2019	CHOITALI RAY Versus TRINATH SAHA	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	
6	CRP(I/O)/301/2019	CHIRANJEEB SARMA AND 2 ORS. Versus FOUR SEASONS SHELTER AND 2 ORS.	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M	MR. N SHARMA MS A UPADHAYA
7	CRP(I/O)/333/2019 CAVT. NO.0842/2019	AMBEDKAR LOTUS ENGLISH SCHOOL Versus BINITA DAS AND ANR.	MR. R K BHUYAN	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
8	CRP(I/O)/408/2019 WITH LCR	CHINMOY PHUKAN Versus SMT. MONISHA BORAH PHUKAN	MR. A K GUPTA MR. R S MISHRA	MR B K MISHRA MR. S ISLAM MR A HAWARI
9	Arb.A./5/2021 B/O	M/S NEHA BUILDERS AND 2 ORS Versus REKHA BORA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS Versus TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	MS. R CHOUDHURY MR. A H M R CHOUDHURY

WITH
I.A.(Civil)/1704/2019
in RSA/102/2019

MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS MR. M H RAJBARBHUIYAN
MS. S RASUL

Versus

TUTA MIA LASKAR

SMTI. REKHAMONI DEVI KAKATI AND 6 ORS.

MR. A K PURKAYASTHA
MR. R C PAUL
MR. S SHARMA

MR B KAUSHIK
FOR CAVEATOR

Versus

SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.

WITH
I.A.(Civil)/2494/2019
in RSA/156/2019

SMTI. REKHAMONI DEVI KAKATI AND 6 ORS.

MR. A K PURKAYASTHA
MR. R C PAUL
MR. S SHARMA

MR. H K DEKA
MR. B D DEKA
MR B KAUSHIK
MR B KAUSHIK
MR. M DAS
N CHAUDHURY
FOR CAVEATOR

Versus

SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.

12 RSA/177/2019

SHRI FATIK BORA
Versus
SRI GOGON BORA and 5 ORS

MR.G RAHUL
MR. D M NATH

MR. S C BISWAS
MS. U NANDA
MR. P S BISWAS
MS. K LR YANTHAN

ORDERS

13 Tr.P.(C)./69/2016

SMT. BABLI KALITA
Versus
GUNJAN SINDHU DAS

MR. M DAS
MR. B D DEKA

14 CRP(I/O)/112/2016

KSHITISH CH. MANDAL
Versus
SWAPAN MANDAL and 3 ORS

MR. S BISWAS
MR.P SEN

MRS. K DEVI
MS R P BARUAH

15 RSA/282/2017

SRI HRIDAYA CHOUDHURY and 11 ORS
Versus
SRI ANIL KUMAR DEKA

MR.B C PATHAK
MR.B PATHAK
MR.A DHANUKA
MR.R THADANI

K U AHMED
MS P SARMA
MS N HASAN

16 SAO/7/2018

RANJIT BHATTACHARJEE AND 2 ORS
Versus
SMTI RAMA DEURI BHARALI AND 3 ORS

MR. R J BORDOLOI
MS. A MEDHI
MS. D SONOWAL
MR. R ALI

MR B HAZARIKA (R-4)
MR V KUMAR (R-4)

17 RSA/241/2018

SMT ANIMA BARMAN AND 4 ORS
Versus
SHRI ACHYUT KALITA

MR. H ROHMAN
MR. S K GHOSH
MR. P D NAIR
MR G ALAM
MR. D NAG

18 MACApp./885/2018
WITH LCR

SRI BIDYUT BIKASH BORGHAIN
Versus
THE REGIONAL MANAGER THE UNITED
INDIA INSURANCE COMPANY LIMITED
and ANR

MR. R PHUKAN

MR. K K BHATRA
MR. R K BHATRA
MS. P HUJURI

19 I.A.(Civil)/697/2021
WITH LCR
in MACApp./381/2019

GURMIT KAUR AND 3 ORS.
Versus
THE ORIENTAL INSURANCE CO. LTD.

MR. P SUNDI

MR. S K GOSWAMI
MR. R SHARMA

WITH
MACApp./381/2019

THE ORIENTAL INSURANCE CO. LTD.,
Versus
SMT. GURMIT KAUR AND 5 ORS.

MR. S K GOSWAMI
MR. B K GOSWAMI
MR. R SHARMA

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LEAVE NOTE OF ADVOCATES FOR 14/07/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021